

**ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY**

Section II

Chapter-14

CHAPTER 14

**VEGETABLE PLAITING MATERIALS; VEGETABLE PRODUCTS NOT
ELSEWHERE SPECIFIED OR INCLUDED**

NOTES:

1. This Chapter does not cover the following products which are to be classified in Section XI: vegetable materials or fibres of vegetable materials of a kind used primarily in the manufacture of textiles, however prepared, or other vegetable materials which have undergone treatment so as to render them suitable for use only as textile materials.
2. Heading 1401 applies, *inter alia*, to bamboos (whether or not split, sawn lengthwise, cut to length, rounded at the ends, bleached, rendered non-inflammable, polished or dyed), split osier, reeds and the like, to rattan cores and to drawn or split rattans. The heading does not apply to chipwood (heading 4404).
3. Heading 1404 does not apply to wood wool (heading 4405) and prepared knots or tufts for broom or brush making (heading 9603).

Exim Code	Item Description	Policy	Policy Conditions
1401	VEGETABLE MATERIALS OF A KIND USED PRIMARILY FOR PLAITING (FOR EXAMPLE, BAMBOOS, RATTANS, REEDS, RUSHES, OSIER, RAFFIA, CLEANED, BLEACHED OR DYED CEREAL STRAW, AND LIME BARK)		
1401 10 00	Bamboos	Free	
1401 20 00	Rattans	Free	
1401 90	Other:		
1401 90 10	Canes	Free	
1401 90 90	Other	Free	
1404	VEGETABLE PRODUCTS NOT ELSEWHERE SPECIFIED OR INCLUDED		
1404 20 00	Cotton linters	Free	
1404 90	Other:		
1404 90 10	Bidi wrapper leaves (tendu)	Free	

ITC (HS), 2017
SCHEDULE 1 – IMPORT POLICY

Section II

Chapter-14

	<i>Soap-nuts:</i>		
1404 90 21	Powder	Free	
1404 90 29	Other	Free	
1404 90 30	Hard seeds, pips, hulls and nuts, of a kind used primarily for carving	Free	
1404 90 40	Betel leaves	Free	
1404 90 50	Indian katha	Free	
1404 90 60	Coconut shell, unworked	Free	
1404 90 70	Rudraksha seeds	Free	
1404 90 90	Other	Free	